

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 1158
ANSWERED ON 31.07.2023

Mining operations of NLC India

1158 Dr. Anbumani Ramadoss:

Will the Minister of **Coal** be pleased to state:

(a) whether Government has given permission to start mining operations of NLC India at Mines- III in Cuddalore District of Tamil Nadu;

(b) if so, the details thereof;

(c) whether Government has received any request from the State Government of Tamil Nadu to withdraw the permission to start mining operations of NLC India at Mines- III in Cuddalore District of Tamil Nadu; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) to (b): NLCIL has obtained its mining lease from Government of Tamil Nadu for an area of 25900 Ha on 29.08.1963. The lease is periodically renewed. At present, the lease is renewed up to 05.12.2036. Mine III project is part of the lease. No application for the permission to open Mine III of M/s NLCIL has been received by Coal Controller.

(c) to (d): So far, no such request has been received from the State Government of Tamil Nadu.
